

Increasing crimes against senior citizens in Delhi

1976. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that crimes against senior citizens are on the increase in Delhi, if so, the details of serious crimes committed against them during the last three years; and

(b) whether the effectiveness of the already taken steps to prevent such crimes have been judged, if not, the details of the more effective steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Delhi Police has reported that as a conscious policy of 'truthful reporting', more number of complaints are registered in the recent years with the objective that no crime, especially crime against the vulnerable groups, including senior citizens, goes unreported. The details of cases of crime reported against senior citizens along with details of such cases solved and persons arrested during 2012 to 2014 and 2015 (upto 31.10.2015) are given in the Statement (*See* below).

(b) Delhi Police has reported that the efforts to detect crimes have resulted in apprehending more criminals. The details of specific steps taken by Delhi Police, apart from the usual security measures, towards securing a safe and secure society for the common citizens and especially for the vulnerable sections like senior citizens are as follows:

- (i) Senior Citizens Security Cell was set up in Police Headquarters and in eleven (11) police districts of Delhi.
- (ii) A total number of 23,982 (upto 31.10.2015) senior citizens are registered with Senior Citizens Security Cell, PHQ, Delhi Police.
- (iii) Toll Free Senior Citizens Helpline No. 1291 apart from Police Control Room No. 100.
- (iv) 21,413 identity cards have been issued to senior citizens till 31.10.2015.
- (v) Visits and telephonic contacts of senior citizens by the staff of Senior Citizens Security Cell, PHQ as well as local police.
- (vi) Verification of domestic helps, drivers, watchman, etc.
- (vii) Sensitization of beat patrolling staff and regular meetings of police officers with senior citizens.
- (viii) Security audit of senior citizens.

Statement

The details of cases of crime committed against senior citizens along with details of such cases solved and persons arrested during 2012 to 2014 and 2015 (upto 31.10.2015).

Sl. No.	Crime Head	2012			2013			2014			2015 (upto 31.10.15)		
		Reported	Worked Out	Persons Arrested	Reported	Worked Out	Persons Arrested	Reported	Worked Out	Persons Arrested	Reported	Worked Out	Persons Arrested
1.	Murder	19	13	30	17	13	38	22	17	28	10	8	18
2.	Att. to Murder	1	1	1	1	1	4	1	1	2	2	2	5
3.	Kid./Abduction	0	0	0	2	1	3	1	0	0	3	0	0
4.	Eve-Teasing	0	0	0	3	3	6	2	1	2	2	1	1
5.	M.O. Woman	3	3	3	1	1	1	5	4	14	10	3	5
6.	Robbery	9	7	21	13	11	38	79	37	57	93	25	35
7.	Dacoity	1	1	7	1	1	1	2	2	6	0	0	0
8.	Rape	1	1	1	3	3	3	0	0	0	2	1	1
TOTAL		34	26	63	41	34	94	112	62	109	122	40	65